

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

✓ The Central Project Co-ordinator,
High Court of J&K,
Srinagar.

No. 16636 - RGLP

DATED : 27-05-2022

Subject: Notice dated 18.05.2022 inviting suggestions/views of other stakeholders in the proposal of designation of Senior Advocates-on-Record/Advocates by the Hon'ble Supreme Court.

Sir,

With reference to the subject cited above, I am desired to forward herewith copy of Notice bearing No.F.No.16/CDSA/2022/4 dated 18th May 2022 received from the Secretary, Committee for Designation of Senior Advocates (CDSA), Supreme Court of India alongwith enclosed list with the request to upload the same on the official website of the High Court, *for information of all concerned.*

Yours faithfully,

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26-05-2022
(Mohammad Yasin Beigh)
Registrar (Admn.)
h
26/5/22

Encl: As per letter

Email

Registrar General High Court of Jammu and Kashmir

Notice dated 18.05.2022 inviting suggestions/views of other stakeholders - Reg.

S.C
Sec.
13
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19-5-2022

From : CDSA, SUPREME COURT OF INDIA
<cdsa.2018@sci.nic.in>

Thu, May 19, 2022 10:38 AM

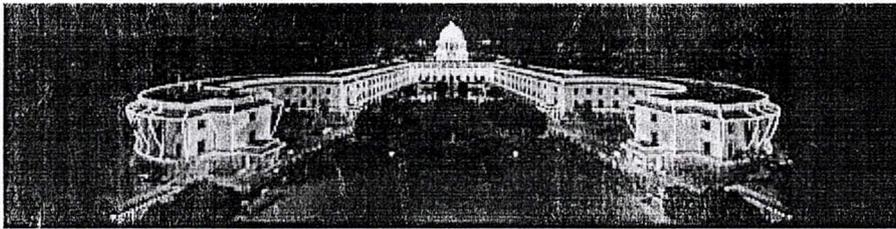
1 attachment

Subject : Notice dated 18.05.2022 inviting suggestions/views of other stakeholders - Reg.

Dear Sir/Madam,

Sent herewith, by way of an attachment, is a copy of Notice dated 18.05.2022 inviting suggestions/views of other stakeholders in the proposal of designation of Advocates-on-Record/Advocates as Senior Advocates, for information and necessary action at your end, receipt of which may please be acknowledged.

Devender Pal Walia,
Secretary / Additional Registrar,
Committee for Designation of Senior Advocates(CDSA).



2022.05.18-Notice-inviting suggestions or views of stateholders.pdf
382 KB

Handwritten signature and date: 20-05-22

SUPREME COURT OF INDIA

NOTICE

F.No.16/CDSA/2022/4

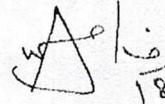
New Delhi,
May 18, 2022

RE.: DESIGNATION OF SENIOR ADVOCATES

In pursuance of Notice bearing F.No.16/CDSA/2022/3 dated 7th May, 2022 extending the last date for submission of applications seeking conferment of designation of Senior Advocate upto 14th May, 2022, applications have been received from Advocates-on-Record/Advocates mentioned in the List annexed hereto.

In terms of the Guidelines / Judgment dated 12th October, 2017 of Hon'ble Supreme Court of India in Writ Petition (C) No. 454 of 2015 in the matter of *Ms. Indira Jaising Vs. Supreme Court of India through Secretary General and Ors.* [(2017) 9 SCC 766], suggestions / views, if any, of other stakeholders in the proposal for designation of Advocates-on-Record/Advocates who have applied for conferment of designation as Senior Advocates in response to the above-mentioned Notice dated 7th May, 2022, are invited for consideration by the Committee for Designation of Senior Advocates [CDSA] for purpose of scrutiny and assessment of the applications so received.

Suggestions / views only if accompanied by verifiable material may be submitted to the Secretariat of the CDSA located at Room No. 115, B Block, Additional Building Complex, Supreme Court of India, New Delhi, **latest by Friday, 3rd June, 2022.** Suggestions/views received beyond the said stipulated period shall not be entertained by the Registry of this Court.


18-05-2022

[DEVENDER PAL WALIA]
SECRETARY

COMMITTEE FOR DESIGNATION OF SENIOR ADVOCATES

Encl.: List of Advocates-on-Record/Advocates who have applied for designation as Senior Advocates in response to Notice dated 7th May, 2022.

Copy to:-

1. The Secretary, Supreme Court Bar Association (with a request to place it on the Notice Board of SCBA).
2. The Secretary, Supreme Court Advocates-on-Record Association (with a request to place it on the Notice Board of AoR Association).
3. The Secretary, Bar Council of India.
4. The Secretaries of all State Bar Councils.
5. The Registrar Generals of all High Courts.
6. Notice Board/s.
7. All concerned.

**LIST OF ADVOCATES-ON-RECORD / ADVOCATES
WHO HAVE APPLIED FOR DESIGNATION AS SENIOR ADVOCATES
IN RESPONSE TO NOTICE DATED 7TH MAY, 2022**

Sl. No.	Name of the Applicant (Shri)	Advocate-on-Record / Advocate
1 to 287	As per list annexed with Notice dated 29.03.2022	
288.	Kunwar Mohammad Muzammil Khan (K.M.M. Khan)	Advocate
289.	Ms. Kumud Lata Das	Advocate-on-Record
290.	Dr. V. P. Appan	Advocate-on-Record
291.	Renjith B.	Advocate-on-Record
292.	Jitendra Kumar	Advocate-on-Record
293.	Narendra Kumar	Advocate-on-Record
294.	Shree Prakash Sinha	Advocate
295.	Onkar Prasad	Advocate
296.	Harbansh Kumar Chaturvedi (H.K. Chaturvedi)	Advocate-on-Record
297.	Challa Subba Rao	Advocate
298.	P.V. Yogeswaran	Advocate-on-Record
299.	Dr. (Ms.) Karnika Seth	Advocate
300.	Ashok Arora	Advocate
301.	Abhijeet Sinha	Advocate
302.	Vivek Gupta	Advocate-on-Record
303.	Ms. Nina Gupta	Advocate
304.	Shishir Pinaki	Advocate-on-Record

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Sl. No.	Name of the Applicant (Shri)	Advocate-on-Record / Advocate
305.	S. Sadasiva Reddy	Advocate
306.	Ms. Liz Mathew (Anthraper)	Advocate-on-Record
307.	Shailesh Madiyal	Advocate-on-Record
308.	Pawan Kumar Bahl	Advocate
309.	Manoj Swarup	Advocate-on-Record
310.	Sudhansu Palo	Advocate-on-Record
311.	Prakash Kumar Singh	Advocate-on-Record
312.	Ritesh Khatri	Advocate-on-Record
313.	Ajay Kumar Jain	Advocate
314.	Dr. Sumant Bharadwaj	Advocate
315.	Sanjay Sharawat	Advocate-on-Record
316.	Nachiketa Joshi (Nachiketa Sudhakar Joshi)	Advocate-on-Record
317.	Sharan Dev Singh Thakur	Advocate
318.	D. Mahesh Babu	Advocate-on-Record
319.	Ms. Pareena Swarup	Advocate
320.	R. K. Rathore (Raj Kumar)	Advocate
321.	K. L. Sastry (Kattamuri Lakshmana Sastry)	Advocate
322.	Snehasish Mukherjee	Advocate-on-Record
323.	Syed Ahmed Saud	Advocate
324.	Altaf Hussain	Advocate

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Sl. No.	Name of the Applicant (Shri)	Advocate-on-Record / Advocate
325.	Mohammad Zunnurain	Advocate
326.	Ravi Prakash Gupta (R.P. Gupta)	Advocate-on-Record
327.	Praveen Agrawal	Advocate-on-Record
328.	Atul Sharma	Advocate-on-Record
329.	Shanthkumar V. Mahale	Advocate
330.	Shetty Udaya Kumar Sagar (Shetty Udaya Kumar Sagar Madhava Rao)	Advocate-on-Record
331.	Ms. K. V. Bharathi Upadhyaya	Advocate-on-Record
332.	Manish Kumar	Advocate
333.	Ushanath Banerjee	Advocate
334.	Bibek Jyoti Basu	Advocate
335.	Subhasish Bhowmick	Advocate-on-Record
336.	Tribhuvan Narain Singh (T. N. Singh)	Advocate-on-Record
337.	Yadunandan Bansal	Advocate
338.	Sumeer Kumar Shrivastava	Advocate
339.	Ngangom Junior	Advocate
340.	Ms. Reena Singh	Advocate
341.	Ajay Aggarwal	Advocate
342.	Ms. Savitri Pandey	Advocate
343.	Sanjay Dubey	Advocate
344.	Narender Singh Dalal (N. S. Dalal)	Advocate

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Sl. No.	Name of the Applicant (Shri)	Advocate-on-Record / Advocate
345.	Manoj Gorkela	Advocate
346.	Ms. Gunjan Singh	Advocate
347.	Mrs. K. R. Chitra	Advocate-on-Record
348.	Mrs. Panchajanya Batra Singh	Advocate
349.	Mrs. Sangeeta Joshi	Advocate
350.	Gautam Das	Advocate-on-Record
351.	Ms. Seema Bengani	Advocate
352.	Anil Grover	Advocate
353.	Virender Parkash Sharma	Advocate
354.	Chandra Sekhar Panda (C. S. Panda)	Advocate
355.	Asit Baran Raut	Advocate

Asit Baran Raut